

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 29th January, 2019
Time : 02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 14/2018	Abha Chaitanya Welfare Society Vs. Union of India &Anr.	Mr. Manish Gupta, Applicant in person
2.	Original Application No. 35/2018 (I.A. No. 04/2019 & I.A. No. 05/2019)	Balaji Minerals &Ors. Vs. Union of India &Ors.	Mr. R. S. Mehta & Mr. JagdishGurjer, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Appeal No. 07/2017 (CZ) (M.A. No. 117/2018)	M/s Lubok Carbon LLP Vs. Rajasthan State Pollution Control Board &Anr.	Mr. C. P. Singh & Mr. Ram Chandra, Advs. for Appellant Mr. Sandeep Singh, Adv. for RSPCB Mr. Om S. Shrivastava, Adv. for RIICO
FOR HEARING			
4.	Original Application No. 148/2017 (CZ)	Alok Dubey Vs. State of Chhattisgarh &Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Siddharth Chauhan, Adv. for State of Chhattisgarh Mr. Om Shankar Shrivastava, Adv. for MoEF Mr. Shasthi, Adv. for R-5
5.	M.A. No. 476/2018 & M.A. No. 477/2018 (Earlier M. A. No. 447/2017 (CZ) IN Original Application No. 337/2014 (CZ)	Shri Vinod Kumar Kori Vs. State of Madhya Pradesh &Ors.	Mr. V. K. Shukla, Adv. for State of MP Mr. RajulShrivastav, Adv. for MPPCB Mr. ShyamalAnand, Adv. for HMA Agro Industries Ltd. Mr. Dharmvir Sharma, Adv. for HMA Mr. VivekChoudhary, Adv. for BMC Mr. Santosh Verma, Adv. for ADM

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